

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1527/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Presiding officer, STAT, Assam and Member, MACT No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the th 17 March, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ 1399/22 Email dated 16.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **five days casual leave from 21.03.2022 to 25.03.2022 along with station leave permission from the morning of 18.03.2022 till the morning of 28.03.2022**, as prayed for. The Member, MACT No. 2, Kamrup(M), Guwahati would remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1528-1529/A, dated
Copy to:

> 17-03-2022

1. The Member, MACT No. 2, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Rao